

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) (i) 6144 individual membership (ii) 163 Corporate membership.

(b) and (c) Applications received from the public are screened by the Sub-Committee of the Governing Body of India Habitat Centre (IHC) and membership is offered to such applicants who are expected to contribute to the Habitat objectives for which the centre is set up.

(d) It has been reported that though the facility centre is ready for commissioning, its utilisation depends on the outcome of the pending litigation.

(e) and (f) As the centre has yet to become operational, future membership cannot be decided at this stage.

Wasteland Development in Bihar

5235. SHRI BRAJ MOHAN RAM : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the details of the projects sanctioned/approved under the wasteland development programme for Bihar;

(b) the details of the project pending for clearance and the reasons therefor;

(c) the time by which these are expected to be given approval;

(d) the number of projects financed by World Bank under the Plateau/Waste Land Development Programme;

(e) the details of the projects currently under implementation; and

(f) the time by which the projects financed by the World Bank are likely to be implemented in Bihar ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VERMA) : (a) The details of the projects sanctioned/approved under the Wasteland Development Programme for Bihar since creation of Department of Wastelands Development in July, 1992 to 31.3.96 are given in Statement-I.

(b) and (c) Details of the projects pending for clearance with reasons therefor are given in statement II. Sanction/approval of projects depend upon their viability, conformity with the guidelines of the relevant scheme and availability of budget. No time-limit can be indicated for the approval/sanction of any project.

(d) to (f) Presently, no project financed by the World Bank specifically for the wasteland development is under implementation through the Department of Wastelands Development in the State of Bihar.

STATEMENT-I

State : Bihar

S.No.	District	Project period	Total Project Cost (Rs. in lakhs)	Total physical Target (ha.)	Project Sanctioned to	Purpose
(1)	(2)	(3)	(4)	(5)	(6)	(7)
INTEGRATED WASTELANDS DEVELOPMENT PROJECT SCHEME						
1.	Chatra	1993-94 to 1996-97	138.45	1445	District Rural Development Agency	Wasteland Development and awareness raising.
2.	Lohardaga	-do-	248.66	2670	-do-	-do-
3.	Garhwa	-do-	114.21	1295	-do-	-do-
4.	Gaya	-do-	433.37	5470	-do-	-do-
5.	Nawada	-do-	288.37	3620	-do-	-do-
6.	Deoghar	1994-95 to 1997-98	331.60	4400	-do-	-do-

(1)	(2)	(3)	(4)	(5)	(6)	(7)
7.	Palamau	1993-94 to 1996-97	233.97	2705	-do-	-do-
8.	Vaishali	1995-96 to 1998-99	40.00	1000	Rajendra Agricultural University, Pusa Samastipur, Bihar	-do-
Sub-Total			1828.63	22605		

TECHNOLOGY DEVELOPMENT EXTENSION AND TRAINING SCHEME

1.	Ranchi	1989-90 to 1992-93	12.62	135	Birsa Agricultural University, Kanke, Ranchi	Demonstration of Agroforestry models for development of wastelands.
2.	Ranchi	1995-96 to 1999-2000	20.795	110	Society for Rural Industrialisation, Ranchi	Demonstration & Development of vermiculture technology.
3.	Dhanbad	1994-95 to 1996-97	55.04	400	Bharat Coaking Coal Ltd., Dhanbad.	Reclamation of mine spoils.
4.	Samastipur	1994-95 to 1995-96	6.06	50	Rajendra Agricultural University, Pusa, Samastipur	Wasteland Development through agroforestry models.
5.	-do-	1994-95 to 1998-99	32.45	405	-do-	Darbhanga, Madhubani, Samastipur
Sub-total			126.895	1100		

Grants-in-aid Scheme

1.	Champanan	1992-93 to 1994-95	7.95	120	Shivani Vriksharopan Van Vikas Gram Samiti	Wasteland development and awareness raising
2.	Deoghar	1992-93 to 1993-94	1.51	42	Consortium of Human Fnl. & Tech. Nature Assn. CHETNA	-do-
3.	Patna	1993-94 to 1994-95	3.53	91	ADITHI	-do-
4.	Deoghar	1995-96 to 1999-2000	27.52	600	Grameen Vikas Parishad	-do-
5.	Patna	1993-94	0.40	6	R.N. College, Deptt. of Botany	-do-

(1)	(2)	(3)	(4)	(5)	(6)	(7)
6.	Deoghar	1994-95 to 1998-99	16.18	491	Santhal Pargana Gramodyog Samiti	-do-
7.	Purnia	1992-93 to 1993-94	6.79	100	Purnia Zilla Samagra Vikas Parishad	-do-
8.	Pardih	1992-94 to 1993-94	5.38	120	Sarvodaya Seva Sangha	-do-
9.	Daltonganj	1994-95 to 1998-99	59.28	1140	Society for Hill Resources Management School	-do-
10.	Lohardaga	1994-95 to 1997-98	180	2550	DRDA, Lohardaga	-do-
11.	Patna	1995-96 to 1997-98	6.92	77	Bihar Relief Committee	-do-
12.	D. Deoghar	1995-96 to 1996-97	1.46	122	Santhal Pargana Vikas & Seva Sansthan	-do-
13.	Patna	1995-96 to 1997-98	6.92	77	Bihar Gramin Antodaya Vikas Parishad	-do-
14.	Khagaria	1995-96 to 1999-2000	12.40	150	Akhil Bhartiya Kanwariya Seva Sangh	-do-
15.	East Champanan	1995-96 to 1997-98	1.76	38	Gyan Sagar	-do-
16.	Deoghar	1995-96 to 1999-2000	27.52	600	Gramin Vikas Parishad	-do-
17.	Patna	1992-93 to 1993-94	4.57	60	Development Research Consultants	-do-
18.	Madhubani	1995-96 to 1999-2000	14.34	150	Mithila Udayamita Vikas Samiti	-do-
Sub-Total			384.43	6534		

STATEMENT-II

S.No.	Name of the Project/Agency/District	Reason
(1)	(2)	(3)
Integrated Wastelands Development Project Scheme		
1.	IWDP in Giridih District	Shortcomings communicated to the State Government. Reply awaited.
2.	IWDP in Rohtas (Sasaram) Distt.	-do-
3.	Project for Fish-culture in Purnea District	The project does not conform to the Guidelines
4.	IWDP in Palamau District	-do-
GRANT-IN-AID SCHEME		
1.	Gramin Nari Prerna, Dumka	Pre-appraisal report from DRDA awaited and VA has to remove the deficiencies.
2.	Bihar Seva Mandal, Lakhisarai	-do-
3.	Santhal Pargana Antyodya Ashram, Dumka	-do-
4.	Lok Chetna Abhikaran Kendra, Saran	-do-
5.	Singhbhum Gramin Unnayan Kendra, Fast. Singhbhum	-do-
6.	Lok Shiksha Sansthan, Muzaffarpur	-do-
7.	Association for Wasteland Development, Koderma	-do-
8.	Bharat Navnirman Chetna Vikas Sansthan, Nalanda	-do-
9.	Bihar Pradesh Yuva Parishad, Palamau	-do-
10.	Gram Sabha Seva Sansthan, Dumka	-do-
11.	Paryavaran Jagriti Kendra, Begusarai	-do-
12.	Parmila Kalyan Samiti, Bhagalpur	Appraisal report from DRDA awaited
13.	Bihar State Forest Development Corporation, West Champaran	Consultation to be held With VA for revision of project.
14.	North Bihar Samaj Kalyan Sansthan, Muzaffarpur	Under process
15.	Samta Gram Seva Sansthan, (district not mentioned)	-do-
16.	Society for Environment and Social Awareness, (district not mentioned)	-do-
17.	Ursuline Provincialate (district not mentioned)	-do-
18.	Purnia Zila Samagra Vikas Parishad, Purnia	-do-

(1)	(2)	(3)
19.	Vikalp, Jamui	-do-
20.	Lok Kalyan Parishad, Singhbhum	-do-
21.	Pravah, Deoghar	-do-
22.	Sri Durge Samaj Kalyan Sansthan, Nabada	-do-
23.	Rashtriya Chakriya Vikas Vidyalaya, Ranchi	-do-
24.	Jan Seva Bharti, Madhubani	-do-
25.	Rashtriya Gramin Krishi Vidyapeeth, Saran	-do-
26.	Variksh Vikas, Palamau	-do-
27.	Santhal Pargana Gramodyug Samiti, Deogarh	-do-
28.	Mahila Seva Bharti, Jamui	-do-
29.	Lok Seva Bharti, Madhubani	-do-

[English]

Rent Arrears

5236. SHRI PRAMOD MAHAJAN : Will the PRIME MINISTER be pleased to state :

(a) the names of Ex-Ministers, Ex-MPs and other VIPs who are still occupying Government bungalows/flats etc. unauthorisedly with the details of bungalows as on August 31, 1996;

(b) the details of dues outstanding against each of them till date;

(c) the names of MPs who are occupying bungalows of higher type to which they are not entitled and the steps taken to allot them bungalows to which they are entitled; and

(d) the steps the Government have taken so far to get the bungalows vacated from persons referred to in part (a) above and the outstanding dues recovered from each of them ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) As per statement-I enclosed.

(c) As per Statement-II enclosed. Entitled accommodation is being offered subject to availability of appropriate type of vacancies with the Lok/Rajya Sabha House Committee and General Pool.

(d) Steps as per rules have been taken to get the bungalows vacated and to get outstanding dues recovered from each of them.

STATEMENT-I

Ex-Ministers/Ex-M.Ps and other VIPs who are Still Occupying Govt. Bungalows/flats as on 31.8.96

Sl. No.	Name S/Shri	Bungalow/flat No.	Amount of dues Rs.
1.	P.V. Rangayya Naidu	24, Willingdon Crescent	21,619/-
2.	Jagdish Tytler	2, Akbar Road	1,29,985/-
3.	Eduardo Faliero	6, Janpath	1,67,721/-
4.	Family of Late Shri M. Subbarama Reddy	AB-18, Mathura Road	1,03,298/-